GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4379
ANSWERED ON THURSDAY, THE 20TH DECEMBER, 2012
[AGRAHAYANA 29, 1934 (SAKA)]

STUDY CENTRE OF ICAI

QUESTION

4379. SHRI ABDUL RAHMAN:
SHRI D.B. CHANDRE GOWDA:

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री
be pleased to state:

(a) whether the Government is aware that the Institute of Chartered
Accountants of India (ICAI) has signed a deal for purchasing a nine acre
plot for setting up a study centre of the Institute;

(b) if so, the details thereof and the cost of the land;

(c) whether the Institute's Central Council is not aware of any such deal;
and

(d) if so, the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (SHRI SACHIN PILOT)
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS
cारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)
(श्री सचिन पार्लट)

(a) & (b): Yes, Madam. The Institute of Chartered Accountants of India (ICAI)
has signed an agreement for lease of land measuring 9.1 acre for 999
years and sale of built up area of 2,50,000 sq. ft. for establishing a Centre
of Excellence in a state government approved township project in
Nagpur (Maharashtra). The total cost of the project including the cost of
building, infrastructure, stamp duty and registration charges is Rs.99.94
crore.

(c) & (d): The Council of the ICAI at its 320th meeting held on 15th October,
2012 decided to bring out a White Paper on the project at Nagpur in
particular and all other projects in general from the year 2004 onwards.
A six council member group was constituted and it has been asked to
submit its report and recommendations by 31st December, 2012.

The Council also decided that apart from the advance of Rs. 9.75
crore that has been paid, no further expenditure should be incurred in
relation to the proposed Nagpur project, in any manner whatsoever until
further advice from the Institute.

*****